

**High Court of Jharkhand
Ranchi**

Dated: 17.05.2023

**Notice for inviting applications for allotment of Advocate's Chambers in the
New High Court Building at Dhurwa Ranchi**

Applications are hereby invited from the eligible Advocates of the High Court of Jharkhand in the prescribed Form-A and Form-B for allotment of Chambers in the New High Court Building at Dhurwa, Ranchi.

Besides the information to be furnished in prescribed applications, the applicant must also furnish the following information:-

1. Whether the applicant is having any chamber in the present premises of the High Court of Jharkhand?

If yes, with washroom or without washroom.

2. If willing for allotment of Category-I Chamber in preference to Category-II Chamber, in case Category-I Chamber is available.

3. If the applicant is in Government Panel, the copy of the relevant notification be enclosed.

4. Whether the applicant is having any chamber in Ranchi District Bar Association premises.

Bank details for payment of application fee through NEFT in the Bank Account of Registrar General, High Court of Jharkhand is being mentioned as under:-

Account Holder's Name- Registrar General

Account Number- 495820100100003

IFSC- BKID0004958

Bank Name- Bank of India

Branch- Jharkhand High Court

Application fee can also be paid by pay order / demand draft in favour of Registrar General, High Court of Jharkhand.

Last Date of submission of completely filled & duly forwarded application for allotment as per Rule-9 of High Court of Jharkhand Advocates' Chamber (Allotment & Occupancy) Rules, 2023 is 24.05.2023 till 4.30 P.M. in the office of Registrar General.

For any clarification in this regard, if required, kindly refer to High Court of Jharkhand Advocates' Chamber (Allotment & Occupancy) Rules, 2023 which is available on the official website of the High Court of Jharkhand.

By Order

Sd/-

(Mohammad Shakir)

Registrar General